

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 02.02.2021 (TUESDAY)

COURT – IV (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 511 of 2020 Part Heard	R. K. Associates & Hoteliers Pvt. Ltd. Vs. BW Businessworld Media Pvt. Ltd. Through its Managing Director	Gagan Gupta	Sudhanshu S. Pandey
2.	Comp. App. (AT) No. 208 of 2020	Piyush Dilipbhai Shah & Ors. Vs. Syngenta India Ltd. With	Piyush Dilipbhai Shah	Pallavi Rao
3.	Comp. App. (AT) No. 220 of 2020	Devinder parkash Kalra & Ors. Vs. Syngenta India Ltd.	Kausik Chatterjee	Gyandendra Kumar

Copy to: -

- 1. Notice Board**
- 2. Website: www.nclat.nic.in**

By the order of Hon'ble Acting Chairperson

**-sd/-
Registrar**